

07/00
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

Halil
09/11/17

FORM NO. 4
(SEE RULE 12)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

Org. App. / Misc Petn / Cont. Petn / Rev. App. 108/04

In O.A. Name of the Applicant(s) Shri B. S. Sahani (oms. 59)

Name of the Respondent(s) K. S. I. T. O. M.
Advocate for the Applicant S. M. H. A. H. M. A. M.

Counsel for the Railway / CGSC

OFFICE NOTE

DATE

ORDER OF THE TRIBUNAL

11.5.2004 Present: The Hon'ble Shri Mukesh Kumar Gupta, Member (J).

The Hon'ble Shri K. V. Prakladan, Member (A).

Heard both the learned counsel for the parties. Order passed separately at this stage itself.

Mr. Prakladan
Member (A)

Shri Mukesh Kumar Gupta
Member (J)

bb

Steps taken without
envelopes.

Chitrakar

21.5.04

Copy of the final order has been sent to the D/Secy. for sending the same to the applicant as well as to the D/Secy. Standing Counsel for Respondent.

et

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./~~XXX~~ No. 1111 108 of 2004.

DATE OF DECISION 11.5.2004.

Shri Sugrib Sahai & 58 Others.

APPLICANT(S).

Mr. S. Huda, A. Hai & Md. Arif.

ADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

The General Manager, N.F. Railway, Maligaon & Ors.

RESPONDENT(S)

Mr. J. L. Sarkar, Railway Standing Counsel.

ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. MUKESH KUMAR GUPTA, JUDICIAL MEMBER.

THE HON'BLE MR. K. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ? *NO*
2. To be referred to the Reporter or not? *NO*
3. Whether their Lordships wish to see the fair copy of the Judgment ? *NO*
4. Whether the judgment is to be circulated to the other Benches ? *NO*

Judgment delivered by Hon'ble Member (J). *NO*

5.



4

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No.108 of 2004.

Date of Order : This, the 11th Day of May, 2004.

THE HON'BLE SHRI MUKESH KUMAR GUPTA, JUDICIAL MEMBER.

THE HON'BLE SHRI K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Shri Smgrib Sahani
S/o Late Motilal Sahani
Resident of New Bongaigaon
P.O: & P.S: Bongaigaon
District: Bongaigaon
2. Shri A.K.Shome
3. Shri Phonindra Kumar Das
4. Shri B.Singha
5. Shri J.Prasad
6. Shri D.Appa Rao
7. Shri R.Ali
8. Shri S.V.Kam Raju
9. Shri S.C.Sarkar
10. J.Jabbar
11. Md.Mustakin
12. Shri S.K.Das
13. J.M.Ali
14. N.C.Boro
15. N.L.Chauhan
16. Sukumar Debnath
17. S.Basumatary
18. Amal Chandra Roy
19. M.R.Brahma
20. C.L.Brahma
21. R.B.Das
22. M.R.Mandal
23. Bhola Chaudhury
24. S.Brahma
25. R.Basumatary
26. P.N.Das
27. Arun Chandra Das
28. K.D.Mahato
29. R.D.Bhagat
30. T.C.Barman
31. R.B.Pal
32. S.Barman
33. D.Dastidar
34. D.K.Ghose
35. G.P.Sen
36. S.Sheikh
37. S.Debnath

38. R.K.Basumatary
39. P.N.Giri
40. Sushil Barman
41. Ram Prasad
42. N.Sutradhar
43. K.Barman
44. N.Daimari (I)
45. N.Daimari (II)
46. K.L.Mazumdar
47. R.Islay
48. D.K.Mitra
49. B.K.Mandal
50. Jiban Das
51. S.C.Sarkar
52. Anil Kalita
53. M.N.Brahma
54. R.Brahma
55. K.R.Narzary
56. K. Ali
57. S.Haque
58. S.Islam
59. P.C.Rao

All are resident of New Bongaigaon,
P.S: & P.S: Bongaigaon, District: Bongaigaon.

..... Applicants.

By Advocates Mr.S.Huda, Mr.A.Hai & Md.Arif.

- Versus -

1. The General Manager
N.F.Railway, Maligaon
Guwahati.
2. Divisional Railway Manager (P)
N.F.Railway, Rangia
Rangia.
3. Senior Divisional Mechanical Engineer
N.F.Railway, Alipurduar. Respondents.

By J.L.Sarkar, learned Standing counsel for the Railways.

O R D E R (ORAL)

MUKESH KUMAR GUPTA, MEMBER (J) :

We have heard Mr.S.Huda, learned counsel for the applicants and also Mr.J.L.Sarkar, learned Standing counsel for the Railways.

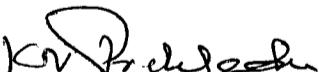
The fifty nine applicants who are working as Goods Drivers in the N.F.Railway, have approached this Tribunal by

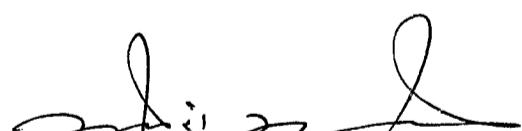
6

way of the present application praying for a direction upon the respondents to dispose of the appeal/representation dated 26.4.2004 submitted by them alleging therein that number of juniors to them have been empanelled for promotion to the posts of Passengers Drivers by order dated 21.4.2004 ignoring the claim of the seniors. It is submitted by Mr.S. Huda, learned counsel for the applicants, that the applicants in the present application, are senior to those who are empanelled for promotion vide order dated 21.4.2004 and some of the juniors have rendered only one year of service, ~~but though~~ they have rendered three years of service as Goods Drivers.

Since an appeal/representation dated 26.4.2004 ~~has~~ been filed by the applicants alleging that juniors have been empanelled for promotion to the post of Passenger Drivers ignoring the claim of the seniors, we are of the considered view that the present application can be disposed of at this stage with a direction ~~upon~~ the respondents to consider the said appeal/representation dated 26.4.2004 and to pass a reasoned and speaking order with reference to the seniority list of Goods Drivers cadre within a period of two months from the receipt of the copy of this order. It is made clear that the Tribunal has not adjudicated the issues raised in this application on merit.

The application is disposed of accordingly.


(K.V. PRAHLADAN)
ADMINISTRATIVE MEMBER


(MUKESH KUMAR GUPTA)
JUDICIAL MEMBER

bb

केन्द्रीय प्रशासनिक अदालत
Central Administrative Tribunal

17 MAY 2004

Guwahati Bench

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI.

Shri Sugrib SahaniPetitioner

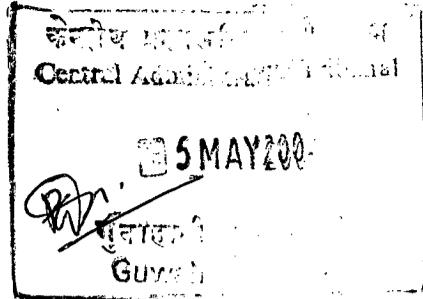
Vs

The General Manager,
NR Railways & Ors.Respondent

Synopsis

1. PetitionPages 1 to 13.
2. VerificationPage No. 14.
3. Annexure 1Page No. 15.
Approval list of Driver(Goods).
4. Annexure 2Page No. 16.
Relating to holding of selection for the post
of Passenger driver.
5. Annexure 3Page No. 18.
Relating to the result of selection for
promotion to the post passenger driver.
6. Annexure 4Page No. 21.
Relating to an appeal for review of
impugned select list dated 21/4/04, whereby, the
Junior most candidates were selected for
promotion without following any rule/procedure,
ignoring the case of the petitioners who are senior
most, and as such, this application before your
lordship, for an appropriate direction to the
respondents for selecting the senior most person
and dropping the name of the Junior most persons
who have not completed one year in service and
pray to maintain status quo till disposal of this
application.

Filed by
A. Hai
Advocate.



1

Spie. Eugenio Sabani
Peltzmann
Frieda
Alma Stai
Dvosek
3-5-2004

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI..

108
ORIGINAL APPLICATION NO. OF 2004

IN THE MATTER OF:

An application under
Section 19 of the Central
Administrative Tribunal
Act, 1985.

-AND-

IN THE MATTER OF :

1. Shri Sugrib Sahani
S/O. Late Motilal Sahani,
resident of New Bongaigaon,
P.O. & PS Bongaigaon
District Bongaigaon
2. Shri A.K. Shome,
3. Shri Phonindra Kumar Das
4. Shri B. Singha
5. Shri J. Prasad
6. Shri D. Appa Rao.
7. Shri R. Ali

6. Shri D.Appa Rao.
7. Shri R.Ali
8. Shri S.V.Kam Raju
9. Shri S.C.Sarker
- 10 J. Jabbar
- 11 Md. Mustakin
- 12,Shri S.K. Das.
- 13 J.M. Ali
14. N.C. Boro
15. N.L. Chauhan
- 16.Sukumar Debnath
- 17.S.Basumatary
- 18.Amal Chandra Roy
- 19.M.R.Brahma
20. C.L.Brahma
- 21.R.B.Das
- 22.M.R.Mandal
- 23.Bhola Chaudhury
- 24.S.Brahma
- 25.R.Basumatary
- 26.P.N. Das
- 27.Arun Chandra Das
- 28.K.D.Mahato
- 29.R.D.Bhagat

30.T.C.Barman

31.R.B.Pal

32.S.Barman

33.D.Dastidar

34.D.K.Ghose

35.G.P.Sen

36.S.Sheikh

37.S.Debnath

38.R.K.Basumatary

39.P.N.Giri

40.Sushil Barman

41.Ram Prasad

42.N.Sutradhar

43.K.Barman

44.N.Daimari (I)

45.N.Daimari (II)

46.K.L.Mazumdar

47. R.Islay

48.D.K. Mitra

49.B.K.Mandal

50.Jiban Das

51.S.C.Sarkar

52.Anil Kalita

Encl. Sing. with Subhoni

53.M.N.Brahma

54.R.Brahma

55.K.R.Narzary

56.K.Ali

57.S. Haque

58.S. Islam

59.P.C.Rao

All are resident of New
Bongaigaon,
P.O. & PS Bongaigaon
District Bongaigaon

APPLICANTS.

-VERSUS-

1.The General Manager.

N.F.Railway, Maligaon.

Guwahati

2. Divisional Railway Manager (P),

N.F.Railway, Rangia,

Rangia.

3. Senior Divisional Mechanical Engineer,

N.F.Railway,

Alipurduar.

RESPONDENTS.

DETAILS OF THE CASE:

Sri. Sugandh Singh

**(i) PARTICULARS OF THE ORDER
ETC.AGAINST WHICH THE APPLICATION IS
MADE :**

The application is directed against the Memorandum of Selection for Promotion to the posts of Passenger Drivers dated 21.4.2004 issued by the Divisional Personnel Officer (P) , N.F.Railway , Rangia whereby 53 Goods Driver have been empanelled for promotion to the posts of Passenger Drivers by the Respondents ignoring the cases of the Applicants for promotion illegally without following any procedure/norms/departmental rules.

(2) JURISDICTION :

The Applicants declared that the Hon'ble Tribunal is the appropriate forum for judicious adjudication of the grievances of the applicants.

(3) LIMITATION :

The applicants declared that this application is filed within the time limit prescribed for filing such application.

(4) FACTS OF THE CASE :

(I)That the applicants beg to state that they are attached to the Divisional Personnel Officer, N.F.Railway, Rangia.

(II)That the applicants beg to state that they have been working as Goods Drivers since 18 years back and thus they are the seniormost Goods Drivers under the N.F.Railway, Maligaon/Rangia.

(III)That the applicants beg to state that on 26.11.2002 the Senior Divisional Mechanical Engineer, N.F.Railway, Alipurduar Junction by No.TP/33/2(AP) Pt.V approved a list of Drivers to work as Passenger Drivers.

A copy of the list approved by the Senior Divisional Mechanical Engineer, N.F.Railway Alipurduar Junction dated 26.11.02 is annexed herewith and marked as Annexure-1 to this application.

(IV)That the applicants beg to state that by Notification dated 19.9.2003, the respondent No.2, i.e., the Divisional Manager (P) N.F.Railway, Rangia decided to hold a selection test for promotion to the posts of Passengers Drivers. In the said Notification, it has been broadly explained that the syllabus for the selection of candidates for the posts of Passengers Drivers would Simple English/Hindi for literacy.

Accordingly, the applicants appeared in the Selection Test and they were selected but in the impugned Memorandum of Selection dated 21.4.2004, the names of the Applicants have been dropped though they are the seniormost Drivers in the N.F.Railway having completed 3 years of service as Goods Drivers and they are entitled to get promotion to the higher post, i.e., to the post of Passengers Driver. But those, who have not completed at least one year of service as a Goods Driver have been empanelled for promotion to the posts of Passengers Drivers, and as such, the applicants collectively filed an appeal/representation on 26.4.2004 praying for review of the unjustified selection of junior drivers for promotion to the post of Passengers Driver as they are much junior to the applicants.

Copies of the Notification dated 19.9.2003 containing the proposal for selection of candidates for promotion to the posts of Passengers Driver along with the Syllabus for such selection, the impugned Memorandum of Selection for promotion to the posts of Passengers Drivers dated 21.4.2004 and the appeal/representation dated 26.4.2004 filed by the present Applicants are annexed herewith and marked as ANNEXURES-2, 3 AND 4 to this application for favour of perusal by this Hon'ble Tribunal.

(V) That the applicants beg to state that they are very much experienced in driving Passengers Train, which will be

evident from Annexure-1 and keeping in view of their experience, they have been allowed to work as Passengers Driver by the Respondent No.3 and their such work have also been approved. The applicants beg to state that they have also completed more than 3 years service as a Goods Drivers yet the cases of the applicants have not been considered for promotion and that the Junior Drivers who have not even completed one year of service as Goods Drivers are promoted to the post of Passengers Drivers by the impugned Memorandum of Selection dated 21.4.2004 in violation of the departmental Rules/norms/guidelines and in violation of the principles of natural justice.

That the Applicants reserves the right to produce more documents relevant to the service of the applications before your Lordships as and when they are made available and if so advised.

(V) That the applicant begs to state that the actopm pf the Respondents are malafide, unconstitutional and without jurisdiction, and as such, they have collectively filed the appeal/representation before the Respondents authorities for review of the impugned Memorandum of Selection for promotion dated 21.4.2004 (Annexure-3) as the aforesaid ~~impugned~~ memorandum of Selection is found to be defective, invalid, improper and not in accordance with law more so

when the names of the seniormost applicants have not been empanelled for promotion to the next higher grade, i.e, Passenger Driver. But till today, the authority concerned have not disposed of their appeal/representation dated 26.4.2004 and instead the applicants were informed that their case will not be considered, and as such, this application before your Lordship is being filed praying for stay of the impugned Memorandum of Selection for promotion dated 21.4.2004 (Annexure-3), which has been issued without following the departmental Rules/Guide lines etc. ignoring the legitimate claim of the applicants for promotion to the post of Passengers Drivers.

(VI) That the applicants beg to pray that the Respondents may be directed not to give effect to the impugned Memorandum of Selection for promotion dated 21.4.2004 (Annexure-3) on the grounds stated above.

(5)RELIEF SOUGHT FOR ON K;THE GROUNDS :

(a) For that the impugned Memorandum of Selection for promotion of 53 candidates to the Passengers Drivers by the Respondents authorities is bad in law as the aforesaid selection have not been made properly, fairly and have been made illegally without following any procedure

required by law, and as such, the impugned Memorandum of Selection for promotion dated 21.4.2004 is liable to be set aside and quashed for the ends of justice.

(b) For that if the impugned Memorandum of Selection is allowed to stand then there will be an irreparable loss and injury to the applicants due to no fault of their own, and as such, it is a fit case where your Lordship may be pleased to set aside the impugned Memorandum of Selection dated 21.4.2004 (Annexure-3).

(c) For that the respondents authorities should have considered the appeal/representation dated 26.4.2004 (Annexure-4). But the aforesaid appeal/representation has not been disposed of and is lying pending without any action, which is in violation of the principle of natural justice and the procedure established by law and in violation of the provisions of Articles 14 and 21 of the Constitution of India, and as such, the impugned Memorandum of Selection dated 21.4.2004 is liable to be set aside and quashed for the ends of justice.

(6) GROUND OF EXHAUSTION OF REMEDY, IF ANY :

The applicants have already filed appeal/representation dated 26.4.2004 before the authority concerned claiming review/alteration/modification and/or stay of the impugned Selection for promotion dated 21.4.2004 and thus the applicants have exhausted all the remedies by filing appeal/representation before the Respondents concerned.

(7) MATTER NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURTS :

The applicants declare that they have not filed any suit nor any writ petition before any Court nor any such suit nor writ petition is pending anywhere.

(8) INTERM ORDER PRAYED FOR:

Pending final disposal of the Original Application, this Hon'ble Tribunal may be pleased to stay the operation of the impugned Memorandum of Selection for promotion dated 21.4.2004 (ANNEXURE-3)

(9) RELIEF SOUGHT FOR :

It is, therefore, prayed that your Lordship may be pleased to admit this application, call for the records of the case, issue notice to the Respondents to show cause as to why a direction should not be issued to them directing them to dispose of the appeal/representation dated 26.4.2004 (Annexure-4) and further prayed that the applicants cases for promotion to the post of Passengers Drivers be reviewed by altering /modifying/canceling the impugned Memorandum of Selection dated 21.4.2004 (Annexure-3) and thereby directing the respondents to promote the applications on the basis of their seniority as they have completed more than 3 years of service as Goods Drivers for the ends of justice.

20
Smt. Sugandh Sahani

(10) PARTICULARS OF THE I.P.O.

I.P.O. No. - 389277

Date - 5.5.04

Payable at - Guwahati

(11) LIST OF DOCUMENTS :

As stated in the Index.

VERIFICATION

I, Shri Sugrib Sahani, son of Late Motilal Sahani, resident of New Bongaigaon, P.O. New Bongaigaon P.S.New Bongaigaon, District Bongaigaon, aged about 56 years, by profession as stated herein above, do hereby verify that the statements made in this application are true to my personal knowledge and belief.

I sign this verification on this the 21st day of May, 2004 at Guwahati.

Sugrib Sahani

Ans 1

A. F. Railway

Office of the
Divl. Rly. Manager (Mech)
A.F.Rly, Alipurduar Jn.

Date 26/11/2002

Ref. RE/30/2 (AF) Pt. V

To: BSE (Loco) / 132

Sub: Approved list of Driver (G) / NBQ to work Piss train.

Ref: DME/130's L/No. M/OCW/Union/2 dt. 12.11.02.

The following Goods drivers as tested and found suitable by LI to work in one stage higher are hereby approved.

However, this driver should be given training for one day in haviour Loco WDG² which are having Motor steering type and long handle type throttle. They should also be counselled by LI for attention to Bogie mounted Air brake coaches regarding functioning of brakes.

Sl. No.	Name	Designation.
1.	Shri M.R. Sengupta	Driver Goods
2.	" G.R. Medhi	-do-
3.	" Pradyut Sarkar	-do-
4.	" S. Sahani	-do-
5.	" Devesh Sarkar	-do-
6.	" R. Giri	-do-
7.	" A. Jabber	-do-
8.	" Md. J. M. Ali	-do-
9.	" N. C. Bora	-do-
10.	" Sanjhu Nath Debnath	-do-
11.	" Swapan Guha	-do-
12.	" M. Balmiki	-do-
13.	" M. Chowhan	-do-
14.	" A. K. Ghosh	-do-
15.	" L. K. Das	-do-
16.	" Bishumar Debnath	-do-
17.	" M. ... Brahma	-do-
18.	" Sow Copal	-do-
19.	" Bholu Chowdhury	-do-
20.	" L. K. Das	-do-
21.	" P. L. Das	-do-
22.	" Dipak Dastidar	-do-
23.	" Dilip Ghosh	-do-
24.	" Sitendra Prasad	-do-
25.	" Kunendra Das	-do-

16/11/02
Sr. Divl. Mech. Engineer,
A.F.Rly, Alipurduar Jn.

Copy to: AFM/... for information please.

Copy to: AFM/AFDJ, CRC/... for information.

16/11/02
Sr. Divl. Mech. Engineer,
A.F.Rly, Alipurduar Jn.

certified to be
true copy
Asha
DDV

Notification for 62 posts
No Tensionendum against 6 posts. ✓

Annex-2

23

16

NOTIFICATION
NO.E/210/RN/Pass Dr./1

Office of the
Divl. Rly. Manager(P)
NFRly; Rangiyा.
Dated 19-09-2003.

It is decided to hold a Selection for the post Passanger Driver in scale Rs.5500-9000/- for filling-up 62 vacancies. The selection will be held with in a short notice. As such the staff enlisted in ANNEXURE -I should be informed to keep themselves in readiness to appear in the said test. The selection will consist of written test only and no Viva-voce will be held.

Syllabus of the selection is at ANNEXURE-II.

The selection will be held as per 3x formula and in order of seniority of Sr.Goods Driver in scale Rs.5500-9000/- and Goods Driver in scale Rs. 5000-8000/-.

Break-up of vacancy:- UR=51, SC= 07, ST= 04.

The staff concerned, enlisted in the ANNEXURE-I, who are un-willing to appear in the selection test should submit their un-willingness in written to this office 7 (seven) days.

 19/9

For Divl. Rly. Manager(P)
N.F.Rly; Rangiyा.

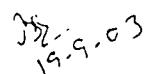
DA= Two (Annex-I& II)

Copy forwarded for information and necessary action to :-

1. DME /RNY. Please arrange Pre-promotional training for SC & ST candidates and advise their office. 62 senior most employees as per the communal break-up may be sent for promotional course.
2. DME/NBQ.3. ADME/RPAN.4. ADMED/RPAN.
5. SSE/Loco/NBQ, RPAN. They are advised to inform the staff concerned regarding the test and if any body submits his un-willingness in written should be sent this office in a bunch.

 19/9

For Divl. Rly. Manager(P)
N.F.Rly; Rangiyा

 19/9/03

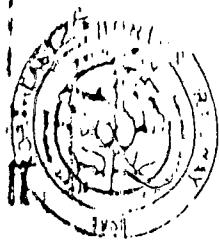
certified to be
true copy
A. Shai
19/9/03

ANNEXURE-II

Syllabus for the selection of Pass.Driver.

1. Simple English/Hindi for Literacy.
5. General inclegancy and aptitude.
6. Knowledge of train working rules and signals.
7. Knowledge of running staff duties and rest provisions.

certified to be
true copy
Shai
DDV.



~~Annex~~ - 3

N.E.RAILWAY

18

MEMORANDUM

Office of the
Divl. Rly. Muniugor(P)
N.F. Railway Rangiya
Dated. 21.04.2004

As a result of selection for promotion to the post of passenger driver in scale Rs. 5500-9000/- the following 53 (Fifty three) Goods Driver in scale Rs. 5000-8000/- have been empanelled for promotion to the post of Passenger Driver in scale 5500-9000/- and their names have been placed as under and their place of posting will be issued separately.

SL.No.	Name & Designation	Castes
✓1	Mansuk Balmiki, Driver Goods/NBQ,	SC
✓2	Bijoy Dey Sarker, Driver Goods/NBQ	UR
✓3	Nityananda Paul, Driver Goods/NBQ	UR
✗4	H.K.Rajbanshi, Driver Goods/NBQ	UR
5 ✓	Gunindra Das, Driver Goods/NBQ	UR
6 ✓	Raghav Giri, Driver Goods/RPAN	UR
7	Mudhusudhan Paul, Driver Goods/NBQ	UR
8 ✓	Prabhat Kr. Chakraborty, Driver Goods/NBQ	UR
9 ✓	Sambhu Debnath, Driver Goods/NBQ	UR
10 ✓	Swapan Kr. Guha, Driver Goods/NBQ	UR
11 ✗	Tapendra Nath Kallita, Driver Goods/NBQ	UR
12	Kripesh Kr. Naug, Driver Goods/RPAN	UR
13 ✓	Jay Ram Das, Driver Goods/NBQ	UR
14 ✓	Suron Bania, Driver Goods/RPAN	SC
15	Bijon Dutta, Driver Goods/NBQ	UR
16 ✓	Bimal Kr. Shamma, Driver Goods/NBQ	UR
17	Bhupen Daimary, Driver Goods/RPAN	ST

Contd. at page-2

Anti-ford to be
done early
Shan
p.m.

18 ✓	Pulochi Ch. Dws. Driver Goods/NBQ	UR
19 ✓	Binodananda Chowdhury, Driver Goods/NBQ	UR
20 ✓	Md. Saitur Rahman, Driver Goods/NBQ	UR
21 ✓	Sip Singh Marak, Driver Goods/NBQ	ST
22 ✓	Chayan Chakraborty, Driver Goods/NBQ	UR
23	Parameswar Rava, Driver Goods/RPAN	ST
24 ✓	P.K. Bhattacharji, Driver Goods/NBQ	UR
25	Gautam Hazarika, Driver Goods/RPAN	UR
26 ✓	Manoj Kr. Sha, Driver Goods/NBQ	ST
27 ✓	Utpal Deka, Driver Goods/NBQ	UR
28 ✓	Deepak Kr. Gupta, Driver Goods/NBQ	UR
29 ✗	R. Islam Saikia, Driver Goods/RPAN	UR
30	Apurba Das, Driver Goods/RPAN	UR
31	Subhan Ch. Nath, Driver Goods/RPAN	UR
32	Bijoyananda Chetia, Driver Goods/RPAN	UR
33	Nripen Boruah, Driver Goods/RPAN	UR
34 ✗	Rintu Barah, Driver Goods/RPAN	UR
35	Haris Sarker Thakuria, Driver Goods/NBQ	SC
36	Sarbjit Sonowal, Driver Goods/RPAN	ST
37 ✗	Rajib Ali, Driver Goods/NBQ	UR
38 ✗	Biswajit Chowdhury, Driver Goods/NBQ	UR
39 ✗	Rajani Roy, Driver Goods/NBQ	ST
40	Prabhat Bora, Driver Goods/RPAN	ST
41 ✗	Bishnu Prasad Rabha, Driver Goods/NBQ	ST

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done on
Ahai
ppr.

Contd. at page-3

42 X	Puresh Ch. Kallta, Driver Goods/NBQ	UR
43 X	Falzur Rahman, Driver Goods/NBQ	UR
44 X	Bijoy Basumatary, Driver Goods/NBQ	ST
45 +	Navajyoti Sharma, Driver Goods/RPAN	UR
46 X	Biplab Haloi, Driver Goods/NBQ	UR
47	A.K. Missong, Driver Goods/RPAN	ST
48	Rupjyoti Salkia, Driver Goods/RPAN	UR
49	Mukul Rava, , Driver Goods/RPAN	ST
50	Aminul Islam, , Driver Goods/RPAN	UR
51 X	Shusanta Das, , Driver Goods/NBQ	SC
52 X	Jamaluddin Khan, , Driver Goods/NBQ	UR
53	Prasanta Kr. Bora, Driver Goods/RPAN	UR

No.E/210/RN/Pass. Dr./1.

Dated. 21.04.2004.

(A.NARAYANAN)
Divisional Personnel Officer
N.F. Railway Rangia

Copy to :-

1. Sr. DME & DME/RNY. & NBQ
2. DME/NBQ at RNY.
3. ADME/RPAN.
4. DPO/RNY.
5. SSE/Loca/NBQ & RPAN.
6. OS to Sr. DME/RNY (At Office.)

✓
for Divl. Rly. Manager (P)
N.F.Rly. Rangia

cont'd to be
done
by
Shri
D.D.

Exhibit No. 22

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21

Date: 26.04.04

To,
The Divisional Railway Manager,
N.E.R.R./R.N.Y.

Through:- Proper Channel.
Sub:- An appeal against the publication result of Passenger Driver
selection list.

Ref:- No. E/210/RN/Pass.Dr/1 Dt. 21.4.04

Respected Sir,

We the undersigned following goods driver at NBQ are being lodge a
complain on context to the result of selection from goods drivers to Pass-driver before
your honour for your kind redressal please.

That, We appeared in the selection for passenger Driver in accordance
with the selection formula as per extant rules. But it has been noted vide the above result
of selection, that most of the juniors are being enlisted to found suitable, which it is
beyond our capacity to realise that in what circumstances this result of selection becomes
to be extended by depriving the senior most goods Drivers.

Therefore under above, we do hope & pray that the above unjustified
result of selection may kindly be reviewed, So that the senior most drivers, who are being
continuously working in the post of Pass, and Mail Train as per approval letter of Sr.
DME/APIDJ's letter No. TP/33/2 (AP) Pt. V dt. 26.11.02 are not to be deprived to smooth
works of Trains and our further prospect.

Yours favourable & gracious consideration will be highly appreciated.

c/c - C.M.E/T.M.L.G (M.F.R.L.Y)

Thanking You.

Yours Faithfully,

S.L No. Mol. Rabique Ali

1. RAI

2. S. Kanraju. S. Ravikumar Kamraju

3. S. Sahani. Suganth Sahani

4. S.C. Sarkar. S.C. Sarkar (Somesh ch. Sarker)

5. A. Jabbar. Abedul Jabbar

6. Md. Mustakin. Md. Mustakin

Contd. 2

contd. to be
stayed on
D.V.

2. S.E.Das. Susnil Kumar Das8. J.M.Ali - Jam Mohamed Ali

9. N.C.Boro.

10. N.L.Chowhan.

11. A.K.Some.

12. P.K.Das.

13. S.Debnath.

14. S.Basumatary.

15. Amal Ch. Ray.

16. M.R.Brahma.

17. J. Prasad.

18. C.L.Brahma.

19. R.B.Das.

20. M.K.Singh.

21. M.R.Mandal.

22. B.Chowdhury.

23. S.Brahma.

24. R.Basumatary.

25. P.N.Das.

26. A.C.Das.

27. K.D.Mahato. Korishma deo Mahato

28. R.D.Bhagat.

29. T.C.Barman.

Nandalal ChowhanDashim Kumar SomePhanindra Kumar DasSuklachandra Deb ChakrabortySomnath BaruahAmal Ch. RayMari Ram BrahmaTikendra PrasadChintal BrahmaRaghunath DasM. K. SinghBhola ChoudhurySomnath BaruahRabindra Basumatary

30) R.B.Prasad. *Ram Prasad*

31) N.Barmen. *Sanjali Barman*

32) D.D.Dasgupta. *Dipak Dasgupta*

33) D.E.Ghose. *Dilipkr. Ghosh*

34) G.P.Sen. *Gouranga Prasad Sen*

35) S.Sarkar. *Sahajadulam. Sarkar*

36) S.Debnath. *Sucapani Kr. Deb Nath*

37) R.Basumatary. *Ramnath Kr. Basumatary*

38) D.Appa Rao. *D. Appa Rao*

39) P.N.Giri. *Parthibhara Nath Giri*

40) S.Barmen. *Sushila. C. Barman*

41) R.Prasad. *Ram Prasad*

42) N. Sutradhar. *Nitai Sutradhar*

43) K.Barmen. *Khagen Barman*

44) N.Daimari (1). *Niranjan Daimary*

45) N.Daimari (2). *Nizendra Daimary*

46) K.L.Mazumdar.

47) R.Islary. *Ratnaswar - Islary*

48) D.E.Mitra. *Dipak Kr. Mitra*

49) B.L.Mandal.

50) Sibani Das - *Sibani Das*

51) S.C.Sarkar - *S.C. Sarkar*

52) Anil Kalita - *Anil Kr. Kalita*

53) M.N.Borahma - *M.N. Borahma*

54) R.Borahma - *R.Borahma*

55) K.R.Neciooy - *Kabirajoy Haqary*

56) K. Ali - *Md. Resam Ali*

57) S. Haque - *Md. Somayul Haque*

58) S. Islam - *Md. Saiful Islam*

59) P.E.Rao - *P. Eswar Rao*

certified to be
true copy
S. Chakraborty
D. B. D.

R
J. Bhattacharya
26/11/84